

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

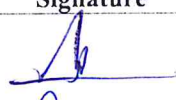

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201 of 2017 CP NO. 161/241//HDB/2017
NAME OF THE COMPANY	Redson consultancy services Pvt Ltd
NAME OF THE PETITIONER (S)	Pentyala swamy & Anothers
NAME OF THE RESPONDENT(S)	Kandula srinivasa rao & Redson consultancy services Pvt Ltd & (02) others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{R2, R3}	PCS	9849056652	
NARESH KUMAR SANGAM	Advocate for R4	9000 666 072	

Heard Shri S. Chidambaram, Learned PCS and Shri Naresh Kumar Sangam, Learned Counsel for the Respondent Company.

At the request of the learned counsel, post the case on 10.01.2018.

Member (T)


Member (J)